

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 339  
TO BE ANSWERED ON 22<sup>ND</sup> JULY, 2021**

**INTRODUCTION OF 5G SERVICES IN THE COUNTRY**

339     Shri Sambhaji Chhatrapati:

Will the Minister of Communications be pleased to state:

- (a)     whether the delay in the introduction of 5G services is likely to cost badly to the country as was experienced in case of 2G, 3G & 4G services;
- (b)     if so, the reasons for delay in the introduction of next-generation technology which has already been introduced in many countries;
- (c)     whether the proposals from the telecom industry for trials had been submitted in January 2021 itself, but the required guidelines are yet to be finalized by Government; and
- (d)     if so, by when the guidelines for trials of 5G would be firmed up and notified to start the trials?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

(a) to (d)     The Department of Telecommunications (DoT) has already granted permissions to Telecom Service Providers (TSPs) namely M/s Bharti Airtel Ltd., M/s Reliance JioInfocomm Ltd., M/s Vodafone Idea Ltd. on 27<sup>th</sup> May 2021 and M/s Mahanagar Telephone Nigam Limited on 23<sup>rd</sup> June 2021 for conducting 5G Technology trials with a validity period of 6 months.

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